

(iii) Part I of the Master Plan for the main stem of the Brahmaputra river has been prepared and circulated among all the States and authorities concerned.

Increase in Cost of Nhava-Sheva Port Project

2708. SHREE SAMBAJIRAO
KAKADE:
SHRI D.N. REDDY:
SHRI MURLI DEORA:
SHRI SRI HARI RAO:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a revised estimate of over Rs. 174 crores more as cost of the Nhava-Sheva Port Project has been received by Government from the Nhava-Sheva Port Trust Board recently;

(b) if so, the reasons for increase in the cost of the project; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) A Revised Cost Estimate of Rs. 688.49 crores for Nhava-Sheva Port Project has been received by Govt. from Nhava Sheva Port Trust, as against the original estimate of Rs. 505.83 crores, involving an excess of Rs. 182.66 crores.

(b) The broad reasons for the variation in the cost of the project are the price escalations since approval of the project in 1983, foreign exchange variation, increase in statutory levies like customs duty, incidence of Maharashtra turn-over tax, new items, high tendered cost, technical reasons etc.

(c) The Revised Cost Estimate proposal of the Port is under process for final decision.

Incentives offered by RSP to Small Scale Industries

2709. SHRI ANADI CHARAN DAS: Will

the Minister of STEEL AND MINES be pleased to state:

(a) the Package of incentives offered by Rourkela Steel Plant to small scale ancillary industries situated in the vicinity of the Plant to encourage and help them during the last three years;

(b) to what extent these incentives have benefited these small scale industries; and

(c) what further incentives are proposed to be offered by Rourkela and similar other plants in the country to such small scale industries in their vicinities?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) There has been a constant endeavour on the part of management of Rourkela Steel Plant to develop small scale ancillary industrial units in and around Rourkela. The following incentives have been offered to these units specially during the last three years:-

(i) Price escalation in proportion to increase in steel prices has been accorded to these units even on orders booked during 1984-85.

(ii) In all further orders, price escalation clause is being provided lined with increase in prices of iron and steel.

(iii) Enquiries are issued to these units for all procurements where the value is Rs. 2 lakhs or below.

(iv) Where prices quoted by these units are upto 20% higher than other outside parties, they are given an opportunity to match their prices with the lowest rate and if they do so orders upto 50% of the requirement are placed on them depending upon their past performance.

(v) Technical guidance for setting up new units and inspection facilities, wherever required are given.

(b) As a result of various incentives given

to these small scale units, there has been noticeable improvement in their order posi-

tion as can be seen from the following statement:

| <i>Year</i> | <i>Value of the order placed Rs. in crores</i> | <i>Growth over last year %</i> |
|-------------|--|--------------------------------|
| 1983-84 | 11.25 | — |
| 1984-85 | 12.23 | 8.7 |
| 1985-86 | 13.25 | 8.3 |
| 1986-87 | 15.39 | 16.2 |

(c) Further incentives like expanding the number of items for which rate contracts could be entered into or which could be supplied after diversification by Small Scale Units, and exploration of possibility of down stream utilisation of by/Waste production are being offered.

Back log of SC/ST Employees at VSP

2710. DR. G. VJAYA RAMA RAO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the representation of Scheduled Caste/Scheduled Tribe employees is far below then the normal quota in Vizag Steel Plant, Visakhapatnam;

(b) whether there has been a heavy back log in various categories of posts reserved for Scheduled Caste and Scheduled Tribe employees in the said plant; and

(c) if so, the reasons therefor and the steps taken to fill the back log?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) No, Sir.

(b) As on 31.12.1986 there was a marginal back log in the representation of Scheduled Caste/Scheduled Tribe employees.

(c) Non-availability of Scheduled Caste/

Scheduled Tribe candidates and poor response from them are the major reasons for their slightly inadequate representation in Visakhapatnam Steel Project. Every effort is however made by the Visakhapatnam Steel Project to take in the requisite number of Scheduled Caste/Scheduled Tribe candidates.

CGHS Doctors' Strike

2711. SHRI UTTAM RATHOD:
SHRI MAHENDRA SINGH:
SHRI KAMAL NATH:
SHRI UTTAMBHAI H. PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Central Government Health Scheme doctors had gone on strike and if so, what were their demands; and

(b) what is the total loss that has been suffered due to this strike?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes, Sir. Their main demands are as under:

- i) The Higher scales of pay at the entry point than those recommended by the 4th Pay Commission.